

**Form G
(REVISED)**

INVITATION FOR EXPRESSION OF INTEREST FOR

**SAUMYA MINING LIMITED
[BUSINESS OF CONTRACTORS, SUBCONTRACTORS, ENGINEERS,
TRANSPORTERS OR MINING OR PART]**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	SAUMYA MINING LIMITED CIN: U51102WB1996PLC203543
2	Address of the registered office	BJ-311, Sector – II, Salt Lake City, Kolkata- 700091.
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	a. Raigarh and Raipur, Chattisgarh; b. Site at: Northern Coalfields Ltd, Neghai Area, Waidhan, Singrouli, MP; c. Site at: Nongtraï Limestone Mine, Nongtraï - Shella, PO - Shella Bazar. District - East Khasi Hills, Shella, Meghalaya
5	Installed capacity of main products/ services	The Company was engaged primarily in the business of contractors, subcontractors, Engineers, Transporters or mining or part therefore;
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2023-24 Quantity- NA Value- Total Revenue- Nil
7	Number of employees/ Workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at cirp.saumyamining@gmail.com ; b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U51102WB1996PLC203543 ;
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at cirp.saumyamining@gmail.com / subodhka@gmail.com
10	Last date for receipt of Expression of Interest	25 th November, 2024
11	Date of issue of Provisional List of Prospective Resolution Applicants	28 th November, 2024
12	Last date for submission of Objections to Provisional List	03 rd December, 2024
13	Date of issue of Final List of Prospective Resolution Applicants	05 th December, 2024
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	05 th December, 2024
15	Last date for submission of Resolution Plans	08 th January, 2025
16	Process email id to submit EOI	cirp.saumyamining@gmail.com / subodhka@gmail.com

Su Agrawal
Subodh Kumar Agrawal
Resolution Professional of Saumya Mining Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 21st November, 2024
Room No 301, 3rd Floor
1 Ganesh Chandra Avenue
Kolkata 700013

Date: 08/11/2024
Place: Kolkata